



a direction is given to the respondent No.3 the same shall be disposed of within a stipulated period.

In view of the submissions of the parties, I hereby direct the respondent No.3 Deputy Inspector General of Police, West Singhbhum at Chaibasa, Kolahan Area to pass an appropriate order in accordance with law within a period of three weeks from the date of receipt the copy of this order and the copy of the same be communicated to the petitioner.

The writ petition stands disposed of.

**(Dr. S.N. Pathak, J.)**

Rohit/-